

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**CHANDIGARH (COURT – II)**  
***(Through Hybrid Mode)***

**Item No. 112**

**IA(I.B.C)/ 1368(CH)2023**

**And**

**CP(IB) No. 185/Chd/Hry/2019**

**(Disposed of on 15.12.2022)**

**IN THE MATTER OF:**

**Bank of India**

**...Petitioner-Financial Creditor**

**Versus**

**ASD Tobacco Pvt. Ltd.**

**...Respondent-Corporate Debtor**

**Under Section: 7, 60(5) IBC 2016**

**Order delivered on 16.05.2024**

Due to paucity of time, the matter could not be taken up today, hence adjourned to 10.06.2024.

Sd/-

**Court Officer**